meeting of the Coordinating Bureau of the Non-Aligned Countries of the ministerial level was the last regular meeting of the Bureau before the VII As Summit. such there were extensive and substantive discussions on both political and economic subjects at the meeting. The outcome of discussions is reflected in the Final Communique adopted at the conclusion of the meeting which has political and economic parts. Six copies of this Communique have already been placed in the Parliament Library.

The Economic part of the Communique is to be seen as a step in the continuing efforts of the Non-Aligned countries to realise the objective of the New International Economic Order. Progress made in achieving this objective is of benefit to all developing countries, including India, in diverse areas such as trade, financial flows, food, energy, industriadevelopment. lisation and The Havana Conference made specific and useful recommendations in priority areas of significance to us, such as financial flows, energy, food and trade. There were discussions and recommendations, of significance tc our economy, namely IDA VI <tfid VII, as also regarding the forthcoming ministerial meetings of GATT and UNCTAD.

## An Indian in the Bhawalpur Jail in Pakistan

1802. SHRI DIfMIAM CHAN-DER: Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

(a) whether Government are aware about the miserable plight of Subhish Chander Jain (from Jammu) an Indian internee in the Bhawai) ur jail in Pakistan who was art sted in March, 1973 under section 59 of Pakistan's Army Act and was sentenced to five years' rigorous - imprisonment and who has completed his punishment on 11th August, 1979 and since then he is being treated as an internee in the jail, and

(b) if so, what steps Government have taken for his early release?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government has seen reports from Shri Jain's relatives to this effect.

(b) The matter has been taken up repeatedly with the Pakistan Govt, through the Embassy of India in Islamabad for the last five years, especially after the reported completion of his term in August. 1979. However, Pakistan Government has not indicated any date for his release and repatriation yet.

## Grant of Visas to Pakistan Nationals visiting India

1803. SHRI IBRAHIM KALA-NIYA: Will the Minister of EX-TERNAL AFFAIRS be Pleased to state:

(a) whether it is a fact that the number of visitors to India from Pakistan and vice versa is increasing day-by-day;

(b) if so, what are the reasons therefor;

(c) what is the number of persons from Pakistan who /visited India and the number of persons from Gujarat and other States of India who visited Pakistan during 1-1-82 to 30-6-82 and during 31-12-79 to 31-12-1981;

(d) what action is being taken so that more persons can be grant ed visas by both the Governments to enable them to meet their re latives to visit religious, historical